# CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH, LUCKNOW

Civil Contempt petition No.43/2010 In Original Application No.225/2009 This the 21<sup>st</sup> day of May 2012

### Hon'ble Mr. Justice Alok Kumar Singh, Member (J) Hon'ble Mr. S.P. Singh, Member (A)

- 1. Smt. Guddi aged about 46 years W/o Late Khunhun R/o 516/22 Chakarpurwa, Paper Mill Colony, Lucknow.
- 2. Govind aged about 24 years, S/o Late Khunkhun R/o 516/22 Chakarpurwa, Paper Mill Colony, Lucknow.

...Applicants.

By Advocate: Sri Amit Verma holding brief for Sri A. Moin.

#### Versus.

- 1. Sushil Rabet Banerjee, Director, All India Radio, Akashwani, Lucknow.
- 2. Gulab Chand, Director, All India Radio, Akashwani, Lucknow.

.... Respondents.

By Advocate: Sri R. Mishra.

## ORDER (Oral)

## By Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

M.P.No.27/2012.

This is a formal application for taking supplementary affidavit on record. Allowed. It is taken on record.

- 2. the compliance report/supplementary affidavit. In para-4, it has been mentioned that in compliance of order dated 22.05.2009, the competent authority had passed an order dated 08.12.2009 directing to place the application of the applicant before Screening Committee for being considered for compassionate appointment in accordance with prevailing rules. The name of the applicant was considered by Screening Committee in its meeting held on 18.03.2010 alongwith other applicants. But, the Screening Committee did not find the applicant Govind as most deserving amongst all the candidates. In the end unconditional apology for delay, if any, has been tendered by the respondents. There is no written/ oral objection from the other side.
- 3. In view of the above, this petition is finally disposed of in full and final satisfaction. Notices stand discharged.

(S.P. Singh)
Member (A)

(Justice Alok Kumar Singh)

Member (J)

Amit/-